

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**Appeal No. 204 of 2013**

**Dated : 12<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Andhra Pradesh Ferro Alloys Producers Association ...Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission  
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Shridhar Prabhu  
Counsel for the Respondent(s):**

**ORDER**

**Admit.** Issue notice to all the Respondents returnable on 21.10.2013. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing **on 21.10.2013 at Chennai Circuit Bench.** In the meantime, Respondents are directed to file their respective replies after serving copy on the other side.

**(RakeshNath)  
Technical Member  
mk**

**(Justice M. KarpagaVinayagam)  
Chairperson**